

31

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 07/(MAH)/2015
I.A. No. 36/2017 & 37/2017

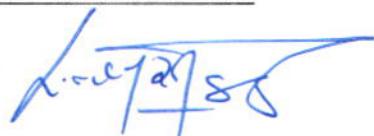
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017

NAME OF THE PARTIES: Mr. Anand Achyutrao Kulkarni
V/s.
Shri Shivsagar Sugar and Agro Products Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Adv. Satyajit Kakaell	for Petitioners	

ORDER

IA 36/2017 & 37/2017 IN TCP No. 07/397-398/NCLT/MB/MAH/2015

The Counsel for the Petitioner is present. A Junior Counsel informed that the Counsel representing on behalf of this matter on the Respondent's side is not present today due to some personal reasons.

In view of the same, the Respondent's side is peremptorily directed to be present on the next date of hearing, failing which, this Bench will hear the submissions and will decide the matter on hearing from the Petitioner's side.

List this matter on **21.11.2017**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)